

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO. 291/263/2014

DATE OF ORDER: 18.02.2020

CORAM

**HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Satdhari Lal Sahu S/o Shri Dayaram Sahu, aged about 44 years, resident of II-23, A.G. Colony, Bajaj Nagar, Jaipur, Rajasthan.

....Applicant
None present for the applicant.

VERSUS

1. Union of India through Director General, Government of India, National Archives of India, Janpath, New Delhi – 110001.
2. The Deputy Director General of Archives, Government of India, National Archives of India, Janpath, New Delhi – 110001.

....Respondents
Shri Anand Sharma, counsel for respondents.

ORDER (Oral)

Per: Suresh Kumar Monga, Judicial Member

The present Original Application has been filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 seeking therein the following relief:

"I. The impugned order of suspension dated 03.01.2013 and its further continuance without its review with 90 days may be declared arbitrary and invalid and accordingly be quashed and set aside and consequentially the respondents may be directed to instate the applicant on completion of 90 days from the order of suspension with all consequential benefits in the interest of justice.

II. Any other order or direction which this Hon'ble Tribunal deems just and proper may also be passed in favour of the applicant.

III. Cost of the original application may also be awarded in favour of the applicant."

2. At the very outset, Shri Anand Sharma, learned Senior Central Government Standing Counsel representing the respondents stated that the order dated 03rd January, 2013 vide which the applicant was placed under suspension has since been revoked with effect from 26th November, 2014, therefore, nothing survives in the present Original Application.

3. In view of the afore-stated submission made by learned counsel for the respondents, the present Original Application is dismissed as having been rendered infructuous.

**(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER**

**(SURESH KUMAR MONGA)
JUDICIAL MEMBER**

Kumawat